

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:
1. Shri Bhanu Bhushan, Member
2. Shri R. Krishnamoorthy, Member

Petition No.143/2006

In the matter of

Petition under Section 79(1) (f) of the Electricity Act, 2003.

And in the matter of

Indraprastha Power Generation Company Limited	..Petitioner
Vs	
Haryana Vidyut Prasaran Nigam Limited, Panchkula	..Respondent

The following were present:

1. Shri B.K.Ashtu, HVPNL
2. Shri S.K.Sehgal, HVPNL
3. Shri R.K.Jain, IPGCL

**ORDER
(DATE OF HEARING: 8.5.2008)**

Heard the representatives for the parties.

2. It has been stated that the parties are still in the process of negotiation for resolution of some of the contentious issues. A joint request has been made for adjournment for three months. Prayer is granted.

3. List on 9.9.2008.

**Sd/-
(R.KRISHNAMOORTHY)
MEMBER**
New Delhi dated the 8th May 2008

**sd/-
(BHANU BHUSHAN)
MEMBER**